Review of DRDO functioning

- *400. SHRI K.V.P. RAMACHANDRA RAO: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that a Committee headed by Dr. P. Rama Rao was constituted by Government for reviewing the functioning of Defence Research and Development Organisation (DRDO);
 - (b) if so, the recommendations made by the Committee; and
 - (c) the status of the recommendations?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) Yes, Sir.

- (b) The recommendations made by the Committee were:
 - Nomination of Nodal Officers for structured interaction between DRDO and Services.
 - (ii) Introduction of Integrated Financial Advice (IFA) Scheme for financial decentralisation.
 - (iii) Appointment of a dedicated Chief Controller for Human Resources (HR).
 - (iv) Creation of Seven Technology Domain based Clusters headed by Director's General, Restructuring of DRDO HQrs, Creation of Directorate of Systems Analysis and Modeling (SAM) and Directorate of Quality, Reliability and Safety (QR&S).
 - (v) Increase in budget for Extramural Research.
 - (vi) Creation of empowered Defence Technology Commission (DTC).
 - (vii) Creation of a Commercial Arm of DRDO.
 - (viii) Renaming of Director General, DRDO as Chairman, DRDO.
 - (ix) Creation of 5 Senior Administrative Grade (SAG) posts alongwith 162 other posts for full scale implementation of IFA Scheme.
- (c) Defence Research and Development Organization (DRDO) has already implemented recommendations at Sr. No. (i) to (v) in reply of Part (b), whereas, for recommendations at Sr. No. (vi) to (ix), note has been initiated for approval of the Cabinet.